

C. A. T. Bench, JAIPUR

Date of Order

LP 70/93

Orders

16.11.93

Mr. Suresh Singh - Counsel for the applicant.

Hears the learned Counsel for the applicant.

We do not find force in the Review Petition and the same is rejected.

(S. Sharma)
Adm. Member

(D.L. Mehta)
Vice-Chairman

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date 10.12.93

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